royalty shall be payable in respect of any mineral with effect from such date as may be specified in the notification provided that the Central Govt. shall not enhance the rate of royalty in respect of any minral more than once during any period of three years. The Central Government has constituted not set up a statutory body of experts to revise rates of royalty. However, the Central Govt. had constituted a Study Group on 30.1.95 for carrying our detailed review of rates of royalty and dead rent applicable to major minerals (other than coal, lignite and sand for stowing). The Study Group had member from the some of the important mineral producting States including Gujarat. The Study Group also had consultations with the State Government's and the mining industry before submitting its report to the Govt. in Nov., 1995. After considering the recommendations of the study Group the rates of royalty on major minerals (other than coal and lignite) have already been revised vide Government Gazette Notification GSR No. 214 (E) dated 11.4.97, copy of which has been laid on the Table of the House on 5.5.1997.

Decision by BIFR on VSP

2867. SHRI P. PRABHAKAR REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Board of Industrial Finance and Reconstruction (BIFR) has taken any decision with regard to the reported industrial sickness of the Visakhapatnam Steel Plant pending before the Board;

(b) if so, the details thereof; and

(c) if not, by when a decision in this regard is expected?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) No reference to Board of Industrial Finance and Reconstruction (BIFR) has been made by Rashtriya Ispat Nigam Limited under the provisions of Sick Industrial Companies Act.

(b) and (c) Do not arise.

मध्य प्रदेश के खनन क्षेत्र में निवेश

2868. श्री दिलीप सिंह जूदेव: क्या इस्पात और खान मंत्री यह बताने की कृपया करेंगे कि:

(क) विगत तीन वर्षों के दौरान मध्य प्रदेश में सरकार द्वारा खनन क्षेत्र में वर्ष-वार कुल कितना व्यय किया गया;

(ख) इस क्षेत्र में प्राप्त की गयी उपलब्धियों और अभिनिर्धारित खानों का तथा उक्त अवधि के दौरान इन खानों से निकाले गये बहुमूल्य खनिजों की मात्रा का वर्ष-वार ब्यौरा क्या है;

(ग) इस वर्ष के दौरान कार्यान्वित किए जा रहे कार्यक्रमों का ब्यौरा क्या है; और

(घ) इन कार्यक्रमों से स्थानीय स्तर पर रोजगार के कितने अवसरों का सृजन किया गया?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री रमेश बैस): (क) योजना आयोग द्वारा दी गई सूचना के अनुसार वर्ष 1995-96, 1996-97 तथा 1997-98 के दौरान मध्य प्रदेश राज्य के खनन क्षेत्र में मंजूर परिव्यय तथा खर्च निम्नवत है:—

[लाख रुपये में]

1995-96		1996-97		1997-98	
मंजूर परिव्यय	वास्तविक खर्च	मंजूर परिव्यय	संशोधित खर्च	मंजूर परिव्यय	संशोधित खर्च
451	651	909	909	450	458

(ख) वर्ष 1995-96. 1996-97 तथा 1997-98 के दौरान मध्य प्रदेश में खानों की संख्या, उत्पादन तथा